# 375 Written Answers

### **Linguistic Minorities**

1124. SHRI PRAMOD MAHAJAN : Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to constitute a commission for linguistic minorities to look into their problems;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have conducted any study or survey regarding the problems of linguistic minorities; and

(e) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) Does not arise.

(c) There already exist an office of the Special Officer for Linguistic Minorities (commonly known as the Commissioner for Linguistic Minorities). It was created in July, 1957 in pursuance of the provisions of Article 350B of the Constitution of India. Under the said Article, it shall be the duty of the Commissioner for Linguistic Minorities to investigate all matters relating to the safeguards provided for the Linguistic Minorities under the Constitution and report to the President upon these at such intervals as the President may direct.

(d) No, Sir, as this work has been assigned to the Commissioner for Linguistic Minorities.

(e) Does not arise.

{Translation]

#### Voluntary Organisations in U.P

1125. SHRI ASHOK PRADHAN : Will the Minister of WELFARE be pleased to state:

(a) the details of the women voluntary organisations receiving assistance from the Central fund in Uttar Pradesh particularly in Meerut division;

(b) the names of the schemes formulated by these women voluntary organisations for the social upliftment of Scheduled Caste women; and (c) the financial assistance provided for this purpose during the last three years?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) There are no Women Voluntary Organisations funded by Ministry of Welfare in Uttar Pradesh.

(b) and (c) Do not arise.

[English]

# Target of Procurement of Wheat

1126. SHRI PARASRAM BHARDWAJ : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have fixed some target for the procurement of wheat in various states;

(b) if so, the details thereof, State-wise; and

(c) the reaction of the Government in respect of those States which could not be able to achieve the fixed target?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) No, Sir.

The procurement of wheat under Price Support Scheme is voluntary in nature, and only the wheat offered by the farmers can be purchased. As such, no target for procurement of wheat is fixed in any State.

(c) Does not arise.

### Allocation of Paim Oil to Karnataka

1127. SHRI K.C. KONDAIAH : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the requirement of palm oil per month in Karnataka under Public Distribution System;

(b) the quantity released during each of the last three years till June, 1997;

(c) whether the State has requested to enhance the quantity of Palm oil;

(d) if so, the reaction of the Government thereto; and

(e) the steps proposed to be taken to release the entire quantity of palm oil required under PDS to the State?